

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:6383
ANSWERED ON:12.04.2017
Criteria of Pucca Houses
Bhatt Smt.Ranjanben;Joshi Shri Chandra Prakash

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government has taken a decision to do away with the criteria of a pucca house owner excluded from benefit of Pradhan Mantri Awas Yojana and if so, the details thereof;
- (b) whether the Government proposes to provide pucca house to the people living below poverty line in the country including Gujarat and if so, the details thereof, State-wise; and
- (c) the details of the implementation of a national rental housing policy?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION

(RAO INDERJIT SINGH)

(a): No such decision has been taken to do away with the criteria of a pucca house owner excluded from benefit of Pradhan Mantri Awas Yojana (Urban) {PMAY (U)} mission.
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(b): 'Land' and 'Colonization' are State subjects and it is the responsibility of the State / UT Governments to provide housing to all its citizens including those belonging to vulnerable categories among the urban poor. In order to supplement the efforts of the States/UTs, Government is implementing PMAY (U) mission to provide central assistance houses to all eligible families/beneficiaries. State/UT-wise details of houses sanctioned and constructed for urban poor including the State of Gujarat under PMAY(U) mission, are Annexed.

(c) : National Urban Rental Housing Policy (NURHP) has not been finalized.
